

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1779/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Ravi Jain
 V/s
 PB Lounge LLP

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17) VIKRANT D SHETTY ADVOCATE
 FOR
 OPERATIONAL
 CREDITORS

Prayanka
 Chaurasia
 Advocate
 for Corporate
 Debtor

ORDER

CP No.1779/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that settlement is in progress, at his request,
 list this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)